

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/52/ (IB)/2017
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA
NAME OF THE RESPONDENT(S) : NIDUS ADVERTISING & MARKETING PVT LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|---|---------------------------|------------|
| 1) | Abhinav Parthasarathy Prachar Bhat For R. Parthasarathy | Counsel for Petitioner | B. Abhinav |
| 2. | K. Ezhumalai for R. Abdulmubeen | Counsel for Respondent | U |

ORDER

Counsels representing both the parties are present and stated that a connected matter, TCP 59/IB/2017 wherein the respondent is the same, is posted for making submissions before the Single Bench on 18.12.2017. They prayed for time for making submissions. Time is extended at their request. Put up on 20.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)